

**ANNEXURE -2**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto June 30,2023)**

**List of Unsecured Financial Creditors**

										Amount (Rs)		
SI no	Name of Creditor	Received		Details of Claim Admitted								
		Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	Sreekumar S Nair	06-01-2022	1,11,08,520	-	Employee loan to CD	No	100	0	0	1,11,08,520	0	Note -1
			<b>1,11,08,520</b>	-	Employee loan					<b>1,11,08,520</b>	-	

**Note 1:** The person is the POA holder of the 100% Holding Company of the CD and also the ex GM of the CD. During Liquidation suddenly claims to be Fin Creditor having given employee loans to CD . He did not raise claim as Fin Creditor during 10 COC meetings, NCLAT appeal and NCLT proceedings. The Appeal filed him was rejected by Hon NCLT Kochi